

Sl.No.

## GENERAL INSTRUCTIONS TO THE APPLICANT

- 1 Applicants shall read all the instructions carefully before submitting online application, so as to avoid the mistakes /rejection.
- 2 Applicants shall compulsory provide the Mobile Number and valid e-mail ID, for communication at relevant columns while submitting Online application. The authority is not responsible for non-receipt of SMS or E-mail.
- 3 Applicants shall pass S.S.L.C. or equivalent examination, Senior Typewriting and Senior Shorthand Examinations both in Kannada and English language conducted by the Department of Public Instructions or equivalent examination.
- 4 Applicants shall provide photograph and signature scan separately. The candidates shall scan his / her latest colour passport size photograph with white background (having 5 cm of length x 3.6 cm. of breadth with maximum size 50 kb in jpg format) and signature on white paper in black ball point pen (having 2.5 cm. of length x 7.5 cm. of breadth with maximum size 26 kb in jpg format) separately and upload the same, while submitting the online application.
- 5 Printout of Application Form Submitted and payment receipt/challan may be taken and they shall be preserved till completion of Recruitment process.
- 6 To avoid last minute rush, the Applicants are advised to submit the ONLINE applications well in advance. The website will accept the applications round the clock till 11.59 p.m.  
To register / submit online applications on or before **15.02.2019. Time-11.59 PM**  
For Online SBI payment of fee through Net Banking / Credit / Debit and also Generation of challan on **17.02.2019.**  
To remit Challan form to SBI BANK on **17.02.2019.**
- 7 Intimation will be sent to the eligible candidates through SMS and E-mail provided. The list of eligible candidates for Typing Test / competitive test will also be notified in the notice board and in website URL link: <https://districts.ecourts.gov.in/chikkamagaluru-onlinerecruitment>. Of Prl. District And Session Court, chikkamagaluru.
- 8 The Candidates called for Tests / Viva-voce will have to appear for the same at their own cost.
- 9 The Candidates shall obtain the required Certificates before the last date of submitting online application from the concerned competent authorities and shall produce all the original Testimonials at the time of verification. The certificates obtained after the last date fixed for submitting Online applications would not be considered, failing which the Reservation claimed / candidature shall be liable for rejection.  
The Candidates shall produce the following documents at the time of verification.
  - a) Print out of online application
  - b) Copy of fee paid receipt / Challan
  - c) SSLC Marks card or equivalent certificate,  
Marks Cards of Kannada and English Shorthand Senior Grade or equivalent examination  
and Marks Cards of Kannada and English Typewriting Senior Grade or equivalent examination.
  - d) No Objection Certificate from concerned authority (in-service candidates).
  - e) Valid Caste Certificate under prescribed form issued by the competent authority (reservation claimed under SC/ ST / Cat-I/IIA / IIB / IIIA /IIIB)
  - f) The Discharge certificate from Military Service (Reservation under Ex-Serviceman)
  - g) Rural Certificate under the prescribed form (Reservation under Rural Quota)
  - h) Kannada Medium Certificate in the prescribed form (Reservation under Kannada Medium Quota)
  - i) Physical Handicapped Certificate issued by the competent authority (Reservation under PH quota) (If post is Notified).
  - j) Project Displacement certificate in the prescribed form (Reservation under Project Displacement Candidate quota) (If post is Notified)
- 10 While Applying Online Application for the post, the candidates shall ensure that, he / she fulfils the eligibility and other norms as mentioned above and that all the particulars furnished by him / her are correct in all respects. In case, it is detected at any stage of Recruitment that, candidate does not fulfill the eligibility norms and / that he / she has suppressed / twisted or truncated any material facts, his/her candidature would stands canceled. If any of these short comings is detected even after appointment, his / her appointment shall liable to be terminated. Furnishing of wrong, incomplete and incorrect information would not only lead to disqualification but also liable for criminal prosecution.

- 11** The candidates shall not upload any of these original or attested copies of documents / certificates at the stage of submitting the online application.
- 12** The candidates shall produce all the original Testimonials along with one set of photocopies at the time verification Tests/Viva-voce.
- 13** If any applicant is found to attempt / obtain extraneous support by any means for candidature from any officials or non-officials, he/she will not be eligible for appointment.

Sd/-  
Prl. District & Sessions Judge,  
Chikkamagaluru.